

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 901/2014

RAM LAKHAN & ORS.

Petitioner(s)

VERSUS

SWAMI DAYAL (DEAD) & ORS.

Respondent(s)

(Application for substitution of deceased respondent No. 1 to be listed before Chamber Judge.)

Date : 14-10-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HEMANT GUPTA
[IN CHAMBER]

For Petitioner(s)

Mr. Anurag Kishore, AOR
Mr. Diksha Khanna, Adv

For Respondent(s)

Mr. Vishwa Pal Singh, AOR
Mr. Ajeet Pandey, Adv

UPON hearing the counsel the Court made the following
O R D E R

Counsel for the petitioner is granted another six weeks' time
to take steps for substitution of deceased Respondent No. 1.

(MANASWINI DEVI SHARMA)
SENIOR PERSONAL ASSISTANT

(HARI SWAROOP PARASHER)
ASSISTANT REGISTRAR